

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDER SHEET

ORDERS OF THE TRIBUNAL

11.11.2008

OA No.91/2007

Mr. Nand Kishore, counsel for the applicant
Mr. Hawa Singh, counsel for respondents

The learned counsel for the applicant submits that he wants to withdraw this OA with liberty reserved to him to file a substantive OA thereby challenging the Railway Board circular dated 11.9.1986.

In view of the submissions made by the learned counsel for the applicant, the applicant is permitted to withdraw this OA with liberty reserved to him to file substantive OA thereby raising all the grounds included in this OA. It will be permissible for the respondents to raise all permissible objections including the objections raised in this OA.

The OA stands disposed of accordingly with no order as to costs.


(M.L.CHAUHAN)
Judl.Member

R/